## FORMAT OF DECLARATION OF ASSETS OF HON'BLE MRS. JUSTICE MEENAKSHI I. MEHTA, HER SPOUSE AND DEPENDENTS As on 31.03.2024

Sr. No.	Properties held individually or jointly	Description and Location	Remarks				
	IMMOVABLE PROPERTY						
1.	Self	A house in Sector 38 at Gurugram jointly owned with spouse.  One plot in Sector-2, MDC at Panchkula jointly owned with spouse.	Sold out on 07.08.2023				
		One SCO in Sector-5, Mansa Devi Complex, Panchkula jointly owned with spouse.	Purchased on 11.08.2023 out of the sale proceeds of the afore-said house at Gurugram and by raising loan of Rs.50 lac from HDFC Bank.				
2.	Spouse	A house in Sector 38 at Gurugram jointly owned with spouse.  One plot in Sector-2, MDC at	Sold out on 07.08.2023				
		Panchkula jointly owned with spouse.					
ja j		One SCO in Sector-5, Mansa Devi Complex, Panchkula jointly owned with spouse.	Purchased on 11.08.2023 out of the sale proceeds of the afore-said house at Gurugram and by raising loan of Rs.50 lac from HDFC Bank.				
		One house at Yamuna Nagar inherited from father.	Sold out.				
		One plot in District Yamuna Nagar.					

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3.	Dependents	None	
	MOTOR VEHIC	LES	
4.	Self	One Innova Crysta	
5.	Spouse	Yaaris (Tyota) Car	
6.	Dependents	None	
	ORNAMENTS A	AND OTHER VALUABLE	
7.	Self	482.30 gms gold	
8.	Spouse	4 tolas gold	Section 1
9.	Dependents	None	
		TS, FIXED DEPOSITS, SHARES, P. MUTUAL FUNDS ETC.	.P.F, G.P.F.
10.	Self	Rs.27,40,486.60Ps. in Savings Bank Account in State Bank of India, High Court Branch, Chandigarh.  Rs.71,19,102/- in Capital Gain Account in State Bank of India, High Court Branch.  Rs.3,23,201/- in PPF Account in State Bank of India, High Court Branch.  GPF contribution upto March, 2024:- Rs.1,41,87,778/	
11.	Spouse	Rs.52,76,653.84Ps. in Savings Bank Account in State Bank of India, High Court Branch, Chandigarh.  Rs.35,23,829.88/- in Capital Gain Account in State Bank of India, High Court Branch, Chandigarh.  Rs.3,23,201/- in PPF Account in	

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2.	Dependents	None	

Place: Chandigarh Date: 16.07.2024

(Meenakshi I. Mehta) Judge

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